

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b). At present regular employees of the Food Corporation of India are paid overtime allowance on the same terms and conditions as are applicable to the Central Government employees, excepting for Maharashtra Region where overtime allowance is being paid as per provisions of the Bombay Shops and Establishment Act, 1948. Some of the staff unions of the Corporation have been demanding the payment of overtime allowance under the provisions of the Shops and Establishments Act of the respective States and the matter is under examination of the management of the Corporation.

(c) and (d). The new transfer policy is in the nature of administrative guidelines which do not envisage any one time transfer of large number of employees enmasse. Thus, the question of involving any large expenditure as a result of these guidelines does not arise.

इन्टरनेशनल मदर स्कूल, अरविन्द
आश्रम होज खास दिल्ली को भूमि
का आबंटन

2204. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) इन्टरनेशनल मदर स्कूल, अरविन्द आश्रम, होज खास, दिल्ली को कितने एकड़ भूमि आवंटित की गई है तथा किस दर पर की गई है और किस तारीख को की गई है ; और

(ख) क्या यह सच है कि इस आश्रम के प्रबन्धक मण्डल ने आवंटित भूमि से अधिक भूमि पर कब्जा कर लिया है तथा

स्कूल के लिए उस भूमि का उपयोग करने की बजाय वे वहां मकान बादि बना कर और उन्हें किराए पर दे कर उसका प्रयोग अपने लिए कर रहे हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) और (ख) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Foreign Technicians in Jawaharlal Stadium

2205. SHRI ERA ANBARASU: Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the foreign technicians engaged on contract basis for the work in Jawaharlal Stadium had left the country in the middle of the jobs without notice ;

(b) if so, whether alternative steps have been taken to complete the jobs ; and

(c) what steps have been taken for violation of contractual obligations against those foreign technicians ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Shortage of Foodgrains during Transit from Choribari to Agartala

2206. SHRI AJOY BISWAS: Will the Minister of AGRICULTURE be pleased to state:

(a) total quantity of shortage of foodgrais during transit from Chori-bari to Agartala and also in the godowns at Agartala ; and